COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

IA NO. 265 OF 2017 IN DFR NO. 801 OF 2017

Dated: 31st August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Ambuja Cement Limited ...Appellant(s)

Vs.

Himachal Pradesh Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant(s) : Mr. Piyush Joshi

Mr. Saurabh Jain

Counsel for the Respondent(s) : Ms. Swapna Seshadri for R-1

Mr. Manoj Kr. Sharma for Mr. Pradeep Misra R-1

ORDER

IA No. 265 of 2017

(Appln. for condonation of delay in filing the appeal)

List the matter on <u>19.09.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/vt